

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 31536/2023

[Arising out of impugned final judgment and order dated 22-02-2023 in WC No. 1804/2023 29-05-2023 in WRITC No. 1804/2023 passed by the High Court of Judicature at Allahabad]

PRAYAGRAJ (ALLAHABAD) DEVELOPMENT AUTHORITY & ANR. Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

IA No. 179724/2023 - CONDONATION OF DELAY IN FILING

IA No. 179726/2023 - EXEMPTION FROM FILING O.T.

Date : 17-11-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Petitioner(s) :Mr. Yatindra Singh, Sr. Adv.
Mr. Vibhav Mishra, AOR
Ms. Renu Bhandari, Adv.
Ms. Aparna Vishal, Adv.

For Respondent(s) :Mr. Shaurya Sahay, AOR
Mr. Aman Jaiswal, Adv.
Ms. Palak Mathur, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Delay condoned.
2. Leave granted.
3. Interim order to continue.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
ASSISTANT REGISTRAR